

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 29

CP(IB) No. 261/Chd/Hry/2022

Under Section 59, IBC 2016

In the matter of:-

Preminen Price Comparison India Pvt. Ltd.

...Petitioner

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 25.01.2023.

-sd-
Court Officer

December 05, 2022
SM